

ADM/74/2022

Office of the  
Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru, Date: 01.04.2022

**NOTIFICATION**

In exercise of powers conferred Under Sec.24 of the Code of Civil Procedure, 1908, the cases as shown in the annexed list pending on the file of X Addl. District & Sessions Judge, Bengaluru Rural District, Bengaluru, stand withdrawn and transferred to the dedicated Commercial Court - XI Addl. District & Sessions Judge, Bengaluru Rural District, Bengaluru, (newly established court, vide Proceedings in Order No. LAW-LAC/5/2020, dated 22.09.2021 of the Government of Karnataka), for disposal in accordance with law.

In view of the above, the cases as shown in the annexed list, be placed before the XI Addl. District & Sessions Judge, Bengaluru Rural District, Bengaluru, from the date the Presiding Officer assumes charge of the office.

The Advocates and Parties of the concerned cases may be directed to appear before the transferee court on the respective dates of hearing.

  
**(TYAGARAJA N. INAVALLY)**  
Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.  
Prl. Dist. & Sess. Jdg.,  
Bengaluru Rural District  
Bangalore

**Copy to:**

1. The Registrar General, Hon'ble High Court of Karnataka, Bengaluru, with a covering letter.

**Copy through E-mail forwarded for information & necessary action to:**

2. The X Addl. District & Sessions Judge, Bengaluru Rural District, Bengaluru.
3. The XI Addl. District & Sessions Judge, Bengaluru Rural District, Bengaluru.
4. All the other courts of this unit.
5. The President, Advocates' Association, Bengaluru.
6. The President, Advocates' Association, Anekal/Devanahalli/Doddaballapura/Nelamangala/Hosakote.
7. The Accounts branch, Statistics Branch/Civil Pending Branches of this office.
8. Web Hosting.
9. Proceedings file.
10. Office copy.

**The list of cases withdrawn from the file of X Addl. District & Sessions Judge, Bengaluru Rural District, Bengaluru, and transferred to the court of XI Addl. District & Sessions Judge, Bengaluru Rural District, Bengaluru**

**NOTIFICATION NO. ADM/74/2022, DATED 01.04.2022**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Sl. No.</b>	<b>Case No.</b>
1.	Com.OS.34/2020	28.	Com.OS.344/2021
2.	Com.OS.42/2020	29.	Com.OS.370/2021
3.	Com.OS.68/2020	30.	Com.OS.430/2021
4.	Com.OS.174/2020	31.	Com.OS.446/2021
5.	Com.OS.176/2020	32.	Com.OS.456/2021
6.	Com.OS.219/2020	33.	Com.OS.471/2021
7.	Com.OS.220/2020	34.	Com.OS.476/2021
8.	Com.OS.221/2020	35.	Com.OS.485/2021
9.	Com.OS.222/2020	36.	Com.OS.487/2021
10.	Com.OS.272/2020	37.	Com.OS.490/2021
11.	Com.OS.276/2020	38.	Com.OS.493/2021
12.	Com.OS.294/2020	39.	Com.OS.494/2021
13.	Com.OS.352/2020	40.	Com.OS.496/2021
14.	Com.OS.356/2020	41.	Com.OS.499/2021
15.	Com.OS.386/2020	42.	Com.OS.509/2021
16.	Com.OS.428/2020	43.	Com.OS.511/2021
17.	Com.OS.6/2021	44.	Com.OS.513/2021
18.	Com.OS.20/2021	45.	Com.OS.514/2021
19.	Com.OS.23/2021	46.	Com.OS.516/2021
20.	Com.OS.24/2021	47.	Com.OS.518/2021
21.	Com.OS.30/2021	48.	Com.OS.534/2021
22.	Com.OS.92/2021	49.	Com.OS.576/2021
23.	Com.OS.98/2021	50.	Com.OS.592/2021
24.	Com.OS.120/2021	51.	Com.OS.609/2021
25.	Com.OS.156/2021	52.	Com.OS.642/2021
26.	Com.OS.280/2021	53.	Com.OS.648/2021
27.	Com.OS.282/2021	54.	Com.OS.656/2021

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55.	Com.OS.690/2021	89.	Com.OS.1000/2021
56.	Com.OS.701/2021	90.	Com.OS.1004/2021
57.	Com.OS.702/2021	91.	Com.OS.1016/2021
58.	Com.OS.703/2021	92.	Com.OS.1022/2021
59.	Com.OS.710/2021	93.	Com.OS.1024/2021
60.	Com.OS.734/2021	94.	Com.OS.1032/2021
61.	Com.OS.746/2021	95.	Com.OS.1036/2021
62.	Com.OS.750/2021	96.	Com.OS.1044/2021
63.	Com.OS.756/2021	97.	Com.OS.1046/2021
64.	Com.OS.760/2021	98.	Com.OS.1048/2021
65.	Com.OS.768/2021	99.	Com.OS.1050/2021
66.	Com.OS.770/2021	100.	Com.OS.1053/2021
67.	Com.OS.771/2021	101.	Com.OS.2/2022
68.	Com.OS.776/2021	102.	Com.OS.4/2022
69.	Com.OS.780/2021	103.	Com.OS.6/2022
70.	Com.OS.828/2021	104.	Com.OS.12/2022
71.	Com.OS.830/2021	105.	Com.OS.14/2022
72.	Com.OS.832/2021	106.	Com.OS.18/2022
73.	Com.OS.834/2021	107.	Com.OS.20/2022
74.	Com.OS.854/2021	108.	Com.OS.24/2022
75.	Com.OS.856/2021	109.	Com.OS.26/2022
76.	Com.OS.862/2021	110.	Com.OS.28/2022
77.	Com.OS.864/2021	111.	Com.OS.29/2022
78.	Com.OS.882/2021	112.	Com.OS.30/2022
79.	Com.OS.884/2021	113.	Com.OS.31/2022
80.	Com.OS.896/2021	114.	Com.OS.32/2022
81.	Com.OS.938/2021	115.	Com.OS.34/2022
82.	Com.OS.942/2021	116.	Com.OS.36/2022
83.	Com.OS.946/2021	117.	Com.OS.38/2022
84.	Com.OS.978/2021	118.	Com.OS.40/2022
85.	Com.OS.984/2021	119.	Com.OS.42/2022
86.	Com.OS.987/2021	120.	Com.OS.44/2022
87.	Com.OS.990/2021	121.	Com.OS.46/2022
88.	Com.OS.996/2021	122.	Com.OS.48/2022

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123.	Com.OS.50/2022	157.	Com.Misc.1/2022
124.	Com.OS.52/2022	158.	Com.Misc.2/2022
125.	Com.OS.54/2022	159.	Com.Misc.6/2022
126.	Com.OS.56/2022	160.	Com.Ex.5/2020
127.	Com.OS.58/2022	161.	Com.Ex.6/2020
128.	Com.OS.60/2022	162.	Com.Ex.9/2020
129.	Com.OS.62/2022	163.	Com.Ex.10/2020
130.	Com.OS.64/2022	164.	Com.Ex.12/2020
131.	Com.OS.66/2022	165.	Com.Ex.13/2020
132.	Com.OS.68/2022	166.	Com.Ex.14/2020
133.	Com.OS.70/2022	167.	Com.Ex.15/2020
134.	Com.OS.72/2022	168.	Com.Ex.16/2020
135.	Com.OS.74/2022	169.	Com.Ex.17/2020
136.	Com.OS.76/2022	170.	Com.Ex.18/2020
137.	Com.OS.78/2022	171.	Com.Ex.19/2020
138.	Com.AA.7/2021	172.	Com.Ex.20/2020
139.	Com.AA.9/2021	173.	Com.Ex.21/2020
140.	Com.AA.18/2021	174.	Com.Ex.22/2020
141.	Com.AA.63/2021	175.	Com.Ex.23/2020
142.	Com.AA.79/2021	176.	Com.Ex.24/2020
143.	Com.AA.111/2021	177.	Com.Ex.25/2020
144.	Com.AA.112/2021	178.	Com.Ex.26/2020
145.	Com.AA.2/2022	179.	Com.Ex.27/2020
146.	Com.AA.3/2022	180.	Com.Ex.29/2020
147.	Com.AA.4/2022	181.	Com.Ex.31/2020
148.	Com.AS.54/2021	182.	Com.Ex.32/2020
149.	Com.AP.28/2021	183.	Com.Ex.33/2020
150.	Com.AP.1/2022	184.	Com.Ex.34/2020
151.	Com.AP.2/2022	185.	Com.Ex.35/2020
152.	Com.Misc.12/2020	186.	Com.Ex.36/2020
153.	Com.Misc.214/2021	187.	Com.Ex.37/2020
154.	Com.Misc.215/2021	188.	Com.Ex.39/2020
155.	Com.Misc.218/2021	189.	Com.Ex.40/2020
156.	Com.Misc.245/2021	190.	Com.Ex.41/2020

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191.	Com.Ex.46/2020	225.	Com.Ex.50/2021
192.	Com.Ex.47/2020	226.	Com.Ex.51/2021
193.	Com.Ex.48/2020	227.	Com.Ex.55/2021
194.	Com.Ex.49/2020	228.	Com.Ex.57/2021
195.	Com.Ex.50/2020	229.	Com.Ex.58/2021
196.	Com.Ex.51/2020	230.	Com.Ex.60/2021
197.	Com.Ex.52/2020	231.	Com.Ex.159/2021
198.	Com.Ex.53/2020	232.	Com.Ex.160/2021
199.	Com.Ex.54/2020	233.	Com.Ex.214/2021
200.	Com.Ex.56/2020	234.	Com.Ex.215/2021
201.	Com.Ex.57/2020	235.	Com.Ex.216/2021
202.	Com.Ex.58/2020	236.	Com.Ex.218/2021
203.	Com.Ex.4/2021	237.	Com.Ex.219/2021
204.	Com.Ex.6/2021	238.	Com.Ex.220/2021
205.	Com.Ex.7/2021	239.	Com.Ex.222/2021
206.	Com.Ex.14/2021	240.	Com.Ex.224/2021
207.	Com.Ex.15/2021	241.	Com.Ex.225/2021
208.	Com.Ex.17/2021	242.	Com.Ex.228/2021
209.	Com.Ex.18/2021	243.	Com.Ex.229/2021
210.	Com.Ex.19/2021	244.	Com.Ex.230/2021
211.	Com.Ex.20/2021	245.	Com.Ex.231/2021
212.	Com.Ex.22/2021	246.	Com.Ex.232/2021
213.	Com.Ex.23/2021	247.	Com.Ex.233/2021
214.	Com.Ex.25/2021	248.	Com.Ex.234/2021
215.	Com.Ex.26/2021	249.	Com.Ex.237/2021
216.	Com.Ex.27/2021	250.	Com.Ex.238/2021
217.	Com.Ex.28/2021	251.	Com.Ex.239/2021
218.	Com.Ex.30/2021	252.	Com.Ex.266/2021
219.	Com.Ex.31/2021	253.	Com.Ex.267/2021
220.	Com.Ex.33/2021	254.	Com.Ex.268/2021
221.	Com.Ex.34/2021	255.	Com.Ex.269/2021
222.	Com.Ex.35/2021	256.	Com.Ex.270/2021
223.	Com.Ex.36/2021	257.	Com.Ex.271/2021
224.	Com.Ex.37/2021	258.	Com.Ex.272/2021

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259.	Com.Ex.273/2021	282.	Com.Ex.34/2022
260.	Com.Ex.274/2021	283.	Com.Ex.35/2022
261.	Com.Ex.275/2021	284.	Com.Ex.36/2022
262.	Com.Ex.276/2021	285.	Com.Ex.37/2022
263.	Com.Ex.277/2021	286.	Com.Ex.38/2022
264.	Com.Ex.12/2022	287.	Com.Ex.39/2022
265.	Com.Ex.13/2022	288.	Com.Ex.40/2022
266.	Com.Ex.14/2022	289.	Com.Ex.42/2022
267.	Com.Ex.15/2022	290.	Com.Ex.43/2022
268.	Com.Ex.16/2022	291.	Com.Ex.44/2022
269.	Com.Ex.17/2022	292.	Com.Ex.45/2022
270.	Com.Ex.18/2022	293.	Com.Ex.46/2022
271.	Com.Ex.19/2022	294.	Com.Ex.47/2022
272.	Com.Ex.21/2022	295.	Com.Ex.48/2022
273.	Com.Ex.22/2022	296.	Com.Ex.49/2022
274.	Com.Ex.23/2022	297.	Com.Ex.50/2022
275.	Com.Ex.24/2022	298.	Com.Ex.51/2022
276.	Com.Ex.25/2022	299.	Com.Ex.52/2022
277.	Com.Ex.26/2022	300.	Com.Ex.53/2022
278.	Com.Ex.27/2022	301.	Com.Ex.54/2022
279.	Com.Ex.31/2022	302.	Com.Ex.55/2022
280.	Com.Ex.32/2022	303.	Com.Ex.56/2022
281.	Com.Ex.33/2022	304.	Com.Ex.57/2022

  
**(TYAGARAJA N. INAVALLY)**  
 Prl. District & Sessions Judge,  
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